

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 230**  
**123(ND)/11**

**IN THE MATTER OF:**

**M/s. MMTC Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Indian Commodity Exchange Ltd.**

... **Respondent**

**Under Section: 397/398**

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Hitendra Nath Rath, & Adv. Ashutosh  
Kumar, Law Officer

**For the Respondent** : Mr. Prithvi Sidhu Advocate along with Mr. Jasneet  
Jolly Advocate for Respondent No. 2

**ORDER**

Due to paucity of time, the matter is re-notified to 15.03.2023.

**Sd/-**  
**COURT OFFICER**